

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1425/2022

THE STATE OF UTTAR PRADESH

APPELLANT(S)

VERSUS

SANJAY

RESPONDENT(S)

(IA No. 138826/2017 - EXEMPTION FROM FILING O.T., IA No. 60937/2018  
- EXEMPTION FROM FILING O.T.)

Date : 25-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Ankit Goel, AOR  
Mr. Chandrakanta Sahoo, Adv.

For Respondent(s) :

Mr. Amit Sangwan, Adv.  
Mr. Divyesh Pratap Singh, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

On the request of learned counsel for the respondent,  
the matter is adjourned for two weeks.

(POOJA SHARMA)  
COURT MASTER (SH)

(PREETI SAXENA)  
COURT MASTER (NSH)